(b) the number of villages wherein the assets have actually been set up with the help of such funds;

(c) whether the REC have ever made any inspection/verification of such assets; and

(d) if so, the details of the assets inspected/verified along with the names of States and the districts where such inspection took place indicating the names of the officers who conducted these inspections?

THE MINISTER OF POWER (SHRI P.M. SAYEED): (a) to (d) Rural Electrification Corporation (REC) has sanctioned schemes covering electrification of 5080 villages during last five years (1999-2004). Electrification of 2906 villages has been reported under REC financed projects during the period.

Under REC's 'monitoring' activity, inspection/verification of electrification of villages is carried out on sample basis through its project offices located in the States. The details of such monitoring in the last 5 years is as under:

SI.No.	State	No. of villages Monitored
1.	Arunachal Pradesh	9
2.	Himacrtal Pradesh	71
3.	Madhya Pradesh	6
4.	Nagaland	3
5.	Orissa	34
6.	Rajasthan	217
7.	West Bengal	4
	GRAND TOTAL	344

## Demand of electricity for rural irrigation power tubewells

2153. SHRI AJAY SINGH CHAUTALA: Will the Minister of POWER be pleased to state:

(a) whether Government have made any study regarding demand of electricity by rural irrigation power tubewells in each State during the current year and the coming years;

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(b) if so, the details thereof;

(c) if the power supply is short then what arrangements Government propose to make to supply power to States so that the farmers could get sufficient power supply for irrgation purposes;

(d) whether the Central Government propose to supply free power to poor and marginal farmers in the country; and

(e) if so, the details thereof and if not, why?

THE MINISTER OF POWER (SHRI P.M. SAYEED): (a) and (b) As per 16th Electric Power Survey Report, the forecast of Electrical Energy Consumption in Irrigation Pumpsets in the country for the year 2004-2005 is about 129700 Million kWh. The State-wise break-up is given in Statement which gives estimated consumption of irrigation pump sets/tubewells for the years 2004-05. (See below)

(c) As per the power supply position in the country as a whole during the period April-November, 2004 there has been peaking & energy shortages of 6.3% and 10% respectively.

To reduce the shortages, various measures have been taken for making sufficient availability of power in the country:

- (i) Expeditious commissioning of ongoing projects, early stabilization of newly commissioned electricity generation units and overall increase in Availability Factor of thermal units.
- (ii) Creation of a robust National Grid for optimum utilization of generation capacity and inter-regional transmission of electricity.
- (iii) Implementation of the Accelerated Power Development and Reforms Programme (APDRP) for up-gradation of subtransmission systems and reduction in Aggregate Technical & Commercial losses.
- (iv) Demand side management, energy efficiency and conservation measures.
- (v) Distribution of loans with interest subsidy by the Power Finance Corporation for renovation and modernization of old and inefficient electricity generating units.

(d) and (e) No, Sir.

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Tariff for sale of electricity to consumers including Agricultural consumers is determined by the respective State Electricity Regulatory Commissions (SERCs). Section 65 of Electricity Act, 2003 provides that, if the State Government requires grant of any subsidy to any consumer or class of consumers in the tariff determined by the SERCs, the State Government shall pay to the concerned utility/licensees the full amount required to compensate the grant of subsidy. Thus, the matter of providing subsidy in tariff to a class of consumer is exclusively in the domain of State Government.

## Statement

States	Million kWh
Delhi	64.10
Haryana	5753.94
Himachal Pradesh	11.51
Jammu & Kashmir	226.30
Punjab	7338.10
Rajasthan	8147.21
Uttar Pradesh	13606.11
Chandigarh	3.01
Northern Region	35150.28
Goa	20.98
Gujarat	15316.12
Madhya Pradesh	11823.40
Maharashtra	21224.96
Dadra & Nagar Haveli	0.58
Daman & Diu	1.58
Western Region	48387.62
Andhra Pradesh	15409.60
Karnataka	16432.41
Kerala	572.95
Tamil Nadu	8795.82
Pondicherry	120.25

All India and State-wise forecast of electrical energy consumption in irrigation pumpsets/State tubewells for the year 2004-05 as per 16th Electric Power survey report.

States	Million kWh
Southern Region	41331.03
Bihar	1614.90
Orissa	614.47
Sikkim	0.00
West Bengal	2418.34
Eastern Region	4647.71
Arunachal Pradesh	0.00
Assam	64.96
Manipur	0.00
Meghalaya	1.50
Mizoram	0.00
Nagaland	0.00
Tripura	116.48
North Eastern Region	182.94
Andaman & Nicobar	0.00
Lakshadweep	0.00
Islands	0.00
All India	129699.58

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RAJYA SABHA

## Additional projects under APDRP

2154. SHRI B.J. PANDA: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that Government have approved 94 additional projects under the Accelerated Power Development and Reforms Programme in the current fiscal;

(b) if so, the details thereof;

(C) what is total number of approved projects under the investment component of the programme; and

(d) what are the main objectives of this programme and how far it has succeeded in achieving these objectives?

THE MINISTER OF POWER (SHRI P.M. SAYEED): (a) and (b) The Government has apporved 99 additional projects under Accelerated Power Development and Reforms Programme (APDRP) during the current year. A Statement showing the number of projects sanctioned State-wise is attached (See below).